

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 16th November, 2022

No. LJ (B) 16/2022/10 - In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti.V.A. Hynniewta, MCS, Additional Deputy Commissioner, as the Additional District Magistrates within Eastern West Khasi Hills District with immediate effect till she holds the said post.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 16/2022/10-A
Copy forwarded to:-

Dated Shillong, the 16th November, 2022.

1. The Deputy Commissioner, Eastern West Khasi Hills District, Mairang with reference to your letter No. M/EMC.4/2022/7, dated 19.10.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officers concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammy

sk Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
